

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. I.A. 2461/2022

IN

C.P.(IB) -1405(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Asianet Satellite Communications Ltd.

V/s.

Cinema 24*7 Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Labdhi Mehta i/b Wadia Ghandy & Co., Counsel for the Applicant and

Adv. Aditi Tiwari i/b MZM Legal LLP, Counsel for the Respondent are present.

By consent of both the parties list this matter on **19.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal